

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. †*207
TO BE ANSWERED ON THE 13TH FEBRUARY, 2026**

VACANCY IN AIIMS

**†*207. SHRI KISHORI LAL:
SHRI BAPI HALDAR:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a significant number of faculty and non-faculty posts are lying vacant in various All India Institute of Medical Sciences (AIIMS) across the country;
- (b) if so, the details of such vacancies vis-a-vis sanctioned posts, institute-wise;
- (c) the major reasons for the delay in filling up the vacancies of doctors/faculty and non-faculty positions in prestigious institutes like AIIMS;
- (d) whether several doctors working in various faculties of AIIMS, Delhi have reportedly resigned from their services during the last three years;
- (e) if so, the details thereof;
- (f) whether the Government proposes to formulate any plan for the expansion of AIIMS, Raebareli to alleviate the increasing pressure of patients; and
- (g) if so, the details thereof?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

- (a) to (g) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 207* FOR 13TH FEBRUARY, 2026**

(a) to (c): The details of sanctioned, filled and vacant faculty and non-faculty posts in various operational All India Institute of Medical Sciences (AIIMS), are at **Annexure**.

Creation of posts and recruitment is a continuous and dynamic process. Filling up of vacant faculty/non-faculty positions is contingent on various factors including availability of suitable/eligible/qualified doctors/health professionals, reservation roster, location of the Institute etc. In order to expeditiously fill vacant sanctioned positions in the newly set up AIIMS under PMSSY, following special measures have been taken by the Ministry of Health and Family Welfare:

- (i) Standing Selection Committee (SSC) has been constituted in each Institute as per the provision of their respective Act for selection of faculty etc. Each Institute is mandated to conduct four meetings of the SSC in a year.
- (ii) Provision has been made for engagement of retired faculty at the level of Professor, Additional Professor and Associate Professor, on contract basis, in new AIIMS, up to the age of 70 years from Institutes of National Importance (INIs) and Government Medical Colleges (GMCs).
- (iii) Visiting Faculty Scheme has been formulated to allow Professors, Additional Professors and Associate Professors, who are holding academic positions in Government Institutions within India or academic institutions outside India, to be the Visiting Faculty in new AIIMS for teaching purposes.
- (iv) Nursing Officer Recruitment Common Eligibility Test (NORCET) is conducted by AIIMS Delhi for recruitment of Nursing Officers for various AIIMS twice a year.
- (v) Common Recruitment Examination (CRE) in 2025 was conducted by AIIMS Delhi twice in the year for recruitment to Group B and C non-faculty positions in various AIIMS.
- (vi) The Institute of National Importance Combined Entrance Test (INI-CET) for selection of Junior Residents (Academic) and the Institute of National Importance Super Speciality (INI-SS) Exam for selection of Senior Residents (Academic) for various AIIMS are conducted by AIIMS Delhi twice a year.

(d) and (e): Currently, 860 faculties are in position in AIIMS New Delhi. The year-wise details of resignation by faculties in AIIMS New Delhi during last three years are as under:

Years	2023	2024	2025
No. of Faculty Resigned	19	13	12

(f) and (g): AIIMS Raebareli is currently operational with 610 beds. At present, there are 34 functional departments in the Institute including 25 Broad specialties & 9 Super specialties. Expansion of various facilities in the Institute is taken up in a phased manner.

ANNEXURE

The Status of Faculty and Non-Faculty positions in all AIIMS

Sl. No.	AIIMS	Faculty position			Non-Faculty position		
		Sanctioned	In position	Vacan t	Sanctione d	In position	Vacan t
1.	New Delhi (Delhi)	1306	860	446	13911	11369	2542
2.	Bhopal (Madhya Pradesh)	312	241	71	3874	2920	954
3.	Bhubaneswar (Odisha)	337	238	99	3963	2937	1026
4.	Jodhpur (Rajasthan)	405	221	184	4048	3322	726
5.	Patna (Bihar)	305	219	86	3884	2752	1132
6.	Raipur (Chhattisgarh)	305	200	105	3884	2815	1069
7.	Rishikesh (Uttarakhand)	355	229	126	4095	2951	1144
8.	Bathinda (Punjab)	219	143	76	2090	1453	637
9.	Bibinagar (Telangana)	183	132	51	1374	898	476
10.	Bilaspur (Himachal Pradesh)	217	130	87	1511	987	524
11.	Deoghar (Jharkhand)	208	132	76	1712	940	772
12.	Gorakhpur (Uttar Pradesh)	213	117	96	1492	949	543
13.	Guwahati (Assam)	183	117	66	1630	879	751
14.	Jammu (Jammu & Kashmir)	183	119	64	1311	935	376
15.	Kalyani (West Bengal)	309	175	134	2221	1171	1050
16.	Madurai (Tamil Nadu)	183	70	113	911	40	871
17.	Mangalagiri (Andhra Pradesh)	309	171	138	1953	1291	662
18.	Nagpur (Maharashtra)	373	238	135	2107	1395	712
19.	Raebareli (Uttar Pradesh)	209	111	98	1613	1120	493
20.	Rajkot (Gujarat)	183	78	105	1410	665	745
